

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 18/BB/2018	-	For hearing	Rule 6 of I&B	M/s Sree Vinayaka Buildwell Projects Ekoanta Corporation V/s M/s Nitesh Estate Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	Shiva Pravin Vasam +91 9980030458	Petitioner	
2	R U Buxali +91 9448844554	Respondent	

ORDER

Counsel for Petitioner is present. M/s Holla & Holla Advocate undertake to file vakalath for Corporate Debtor. For filing vakalath and also for filing objections list it on 12/03/2018.


Member (T)


Member (J)